

*By E-Mail/ Special Messenger*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2022/ /A**

From :- Shri Romen Baruah,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The District & Sessions Judge,  
Charaideo

Dated Guwahati, the September, 2022

Sub:- **Permission to avail LTC**

Ref:- Your letter No. DJCHA/2022/1050 dated 09.09.2022

Sir,

With reference to the above, I am directed to inform you that Shri Abhishek Mitra, Munsiff cum Judicial Magistrate First Class, Charaideo has been accorded permission to visit Goa by availing LTC for the block period of 2018-2021 (by way of carry forward) w.e.f. 11.10.2022 to 18.10.2022, by the shortest possible route, as per existing Rules,

Shri Mitra may be informed accordingly.

Yours faithfully,

*self*

**REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-03/2022/ 8726-8729 /A, dated- 30/9/22**  
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Abhishek Mitra, Munsiff No.2, Hailakandi for information with reference to his letter No. CM/410/2022 dated 09.09.2022
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

*Romen Baruah*  
**REGISTRAR (VIGILANCE)**